

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH - I,
MUMBAI

MA 549/2018 IN CP (IB)-1371/MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **20.08.2018**

NAME OF THE PARTIES: **STANDARD CHARTERED BANK**

v/s.

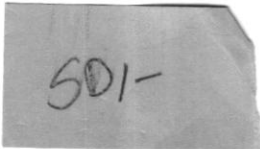
RUCHI SOYA INDUSTRIES LTD.

SECTION 7 OF THE INSOLVENCY & BANKRUPTCY, CODE 2016

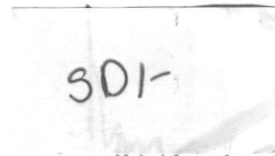
ORDER

22. MA 549/2018 IN CP (IB)-1371/MB/2017

At request, list this matter on 27.8.2018.



RAVIKUMAR DURASAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)